

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 102
IA No. 238/JPR/2022
CP No. (IB)- 105/7/JPR/2019
Under Section 7 of IBC, 2016**

In the matter of:

M/s Surya Oswal Realtors Pvt. Ltd. Financial Creditor/Applicant

Versus

M/s Ninaniya Estates Ltd. ...Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Manish Paliwal, Adv.

For the Respondent : Sonal Anand, Adv.

ORDER

Heard Mr. Manish Paliwal, Adv. appearing on behalf of the Petitioner/
Financial Creditor and Mr. Sonal Anand, Adv. appearing on behalf of the
Respondent/ Corporate Debtor. List the matter on 19.10.2023.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

September 13, 2023